

DR. APJ ABDUL KALAM AIR & SPACE LAW & POLICY ESSAY COMPETITION, 2019

FREQUENTLY ASKED QUESTIONS

➤ **What is this essay competition about?**

Aerospace in India and all over the globe is witnessing an unprecedented growth, which has caught everyone's attention and interest. With this growth comes prosperity, but unfortunately, it also has the potential to bring various disputes, with which our legal system has not been familiar.

Thus, there is a need for developing jurisprudence and initiating academic-industrial engagements in this niche field of law i.e., air and space Law. Unfortunately, India has not been able to produce scholarly work on the mentioned subject, thereby leading to an intellectual vacuum.

➤ **What is the objective of this competition?**

The objective of this annual essay competition is to offer insight into pertinent issues and challenges, offering potential solutions and analyses from professionals and experts in the fields of air and space law. Moreover, these insights demonstrate the global nature of air and space activities, and how current and future challenges require a progressive approach in the development and application of law and policy.

The name of Dr APJ Abdul Kalam associated with this competition is, in a way, a tribute to his contribution to the aerospace industry in India. We are furthering his vision by providing a platform to the budding students, academicians, and practitioners from different disciplines.

➤ **Who are the partners?**

Mr. Sagar Singamsetty is the Founder of, and the visionary behind, the APJ Kalam Air and Space Law and Policy Essay Competition. This essay competition, under the guidance of Mr. Singamsetty, is organized by the Indian Journal of Law and Public Policy (IJLPP), ISSN 2394-2657, in association with the Centre for Aerospace & Defence Laws, at National Law University, Hyderabad (NALSAR).

➤ **What is the theme of the competition?**

This essay competition revolves around the theme of *Contemporary Legal Developments in Air and Space Law*.

➤ **What are the expectations from the submissions for the competition?**

The manuscripts should address a recent development in air or space law or discuss an area of air or space law where a controversy or disagreement exist. Entrants are encouraged to write on subjects of international interest in addition to issues that are relevant to national interest. .

➤ **Is this the only competition on the subject of air and space law?**

The competition is indeed a first of its kind in this niche area. The quality of the competition will be exceptional, owing to

national and international stakeholders and organizers of the competition.

The competition will be under the guidance and supervision of esteemed personalities having their niche in the said field of law.

➤ **What makes this competition different from others?**

The proposed essay competition and conference will address air and space law and policy issues, with equal emphasis on issues facing the transport sector in general. We are aiming to culminate this essay competition with an air and space law conference, where we would bring all the stakeholders from India and abroad under one roof. We believe that, with this essay competition and the subsequent conclave, we would be building much-needed jurisprudence.

➤ **Who all are eligible to participate in the competition?**

The competition is open for students, academicians, and practitioners from different disciplines.

➤ **Is co-authorship allowed?**

Yes, co-authorship to a maximum of two authors is permitted.

➤ **What are the guidelines for submission?**

The guidelines can be referred to in the brochure under the heading "GUIDELINES"

➤ **What shall be the deadline for declaration of results?**

The organizers shall endeavor to declare the result of the competition by 2nd December 2019.

➤ **Will there be any publication of the winning essays?**

In addition to cash prizes for the top three winning entries, the top eight entries will be published in a special issue by IJLPP (ISSN: 2394-2657), which shall be printed and provided to all the authors whose essay will be published.

Further, the top eight entries will get an opportunity to present their papers at a conference being hosted at NALSAR in association with IJLPP.

➤ **Will the authors be required to pay any publication and/or printing charges for the hard copy of the special issue?**

No. The authors of the winning entries are not required to pay any amount for the publication and/or printing of the essays in the special issue.

➤ **Where can we access the details of the competition?**

The Participants can access the details of the competition by visiting our website, at <http://ijlpp.com/events/kalam-air-space-law-and-policy-essay-competition/>.

➤ **What is the word limit of the competition?**

The word limit for the essay is 4500-5000 words (exclusive of footnotes or other references).

➤ **What is the citation method to be followed?**

Authorities must be cited throughout the essay using the OSCOLA citation method: (https://www.law.ox.ac.uk/sites/files/oxlaw/oscola_4th_edn_hart_2012.pdf).

➤ **What is the prize money for the competition?**

The awards* shall be as follows along, with a certificate of appreciation:

RANK	AMOUNT
Winner	₹ 50,000 (USD 730)
First Runners Up	₹ 30,000 (USD 435)
Second Runners Up	₹ 20,000 (USD 290)

* The amount is inclusive of international money transfer charges or national/international postal tax deduction.

➤ **What are the criteria of evaluation?**

Essays will be evaluated based on the following criteria:

1. Quality of Research (20 Marks)
2. Originality/Creativity (10 Marks)
3. Language, Grammar, and Style (10 Marks)
4. Organization, Structure, and Clarity of Expression (10 Marks)
5. Quality and Viability of Recommendations (20 Marks)

➤ **What is the methodology of evaluation?**

The essays will be evaluated in three stages. The details of the same can be accessed in the brochure under the heading of “METHODOLOGY OF EVALUATION”.

➤ **What are the guidelines regarding plagiarism?**

Plagiarism is cause for immediate disqualification. The permissible level of cited material is subject to proper citation of such content.

➤ **How will plagiarism be checked by the editorial board?**

All manuscripts shall be screened through the plagiarism software *Quetext Plagiarism Checker*.

➤ **Is there any registration fee being charged?**

No, we are not charging any registration fee for the submissions at any stage of the competition.

➤ **What are the modes of communication for the participants?**

All communications to the Participants will be done through their respective email-ID.

All queries can be directed to us through our official email-ID info@ijlpp.com, with the subject of the query being “Query for APJ Abdul Kalam Essay Competition 2019”

All the submissions of manuscripts must be sent to journal@ijlpp.com, with the subject

line being “Submission for APJ Abdul Kalam Essay Competition 2019”.

Please note, any entry not complying with the said norms shall not be put to review and evaluation.

- **What are the important dates to remember?**

LAST DATE FOR ESSAY SUBMISSION:
31st October 2019

ANNOUNCEMENT OF RESULT: **2nd December 2019**

DATE OF CONFERENCE: **To be announced**

